

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 25 JAN 1995

APPLICATION NO: 1649 of 1994

APPLICANTS:- Mr. D. Rajasekharan, Bangalore.
V/S.

RESPONDENTS:- The Chief Personnel Officer, Southern
Railway, Madras and Others.

I.

- ① Sri. K.V. Shamanna, Advocate,
No. 1465, 1465 Main Road,
W.O.C. Road, Mahalaxmi Puram,
Bangalore-560086.
- ② Sri. A.N. Venugopala Gowda,
Advocate, no. 8½, upstairs,
R.V. Road, Bangalore-4

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER/~~ passed by this Tribunal in the above
mentioned application(s) on 18.01.95

Issued on
25/01/95

9c


25/01/95
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

ORIGINAL APPLICATION NO.1649/1994

DATED THIS THE EIGHTEENTH DAY OF JANUARY, 1995.

Mr. Justice P.K. Shyamsundar, Vice Chairman.

Mr. D. Rajasekharan
Confidential Assistant
O/O Chief Engineer (Construction)
Southern Railway, 18, Millers Road
Bangalore - 560 046.

.... Applicant

(By Advocate Mr. K.V. Shamanna)

vs.

1. Union of India represented by the
Chief Personnel Officer
Southern Railway, Park Town
Madras- 600 003.

2. The Chief Administrative Officer
(Construction), Southern Railway
18, Millers Road, Bangalore-560 046

3. The Chief Engineer (Construction)
Southern Railway, 18, Millers Road
Bangalore-560 046.

4. Senior Personnel Officer (Construction)
Southern Railway, 18, Millers Road
Bangalore-560 046.

.... Respondents

(By Mr. A.N. Venugopal Gowda, Standing
Counsel for the Railways)

O R D E R

Mr. A.N. Venugopal Gowda, Standing Counsel
for the Railways submits that this application has become
infructuous in as much as the applicant's prayer for fresh
posting has since been acceded to and that he has been
promoted and posted to a place of his choice. Mr. K.V. Shamanna,



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learned counsel for the applicant accept this statement and states that he does not press this application.

Copy of Southern Railway's order no. P(CN)535/I/4 vol.5 dated 6.1.1995 produced by the Railway authorities is placed on record.

2. In the light of the foregoing, this application is dismissed as not pressed.

Sd/-

✓ (P.K. SHYAMSUNDAR)
VICE CHAIRMAN

TRUE COPY

Shyam
25/01/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

